

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
Rajya Sabha**

**UNSTARRED QUESTION NO. : 326  
TO BE ANSWERED ON THE 6th February 2023**

**CONVICTION OF PASSENGERS FOR UNRULY BEHAVIOUR**

**326. SHRI DEREK O' BRIEN**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the number of persons who have been placed on No Fly Lists by each airline in each year since the introduction of the provision in 2017;**
- (b) the misdemeanours for which passengers have been placed on No Fly Lists; and**
- (c) out of these, the number of passengers convicted by the appropriate Committee for the crimes they allegedly committed on aircrafts or airports?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (GEN.  
(DR) V. K. SINGH (RETD))**

**(a) & (b) As on date, there are 143 passengers who have been placed in 'No Fly List' for such period, as per the recommendations of airline's internal committee, constituted in accordance with CAR, Section 3- Air Transport, Series M, and Part VI titled "Handling of unruly / disruptive passengers" since 2017. The year wise / airline wise data may be seen at Annexure A.**

**The majority of passengers were placed in "No Fly List' for following misdemeanours:**

**(i) For not wearing masks.**

**(ii) For not obeying the instructions of crew members.**

**(c) The passengers are placed in the "No Fly List' after following the due process, for such period, as per the recommendations of internal**

**committee constituted by the airlines as prescribed in the CAR on "Handling of unruly / disruptive passengers".**

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**NUMBER OF PERSONS PLACED ON NO FLY LIST**

<b>SI No.</b>	<b>Year</b>	<b>Airline</b>	<b>No. of Passengers</b>
1	2017	Jet Airways	1
2	2020	Indigo	10
3	2021	Indigo	45
		Vistara	19
		Air Asia	2
4	2022	Indigo	46
		Spicejet	1
		Vistara	16
5	2023	Air India	3
<b>Total</b>			<b>143</b>